

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 2370/2016

MAHENDRA PRASAD

Petitioner(s)

VERSUS

JAG PATTI DEVI

Respondent(s)

Date : 06-10-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Yogesh Tiwari,Adv.
Mr.Sanjay K. Agrawal, AOR

For Respondent(s)
Mr.A. N. Arora, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner has failed to file the affidavit in proof of dasti service of notice issued to the sole respondent, despite opportunities given. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

SANJAY PARIHAR
Registrar

SB